

GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT
RAJYA SABHA
UNSTARRED QUESTION NO - 2851
ANSWERED ON – 12/08/2026

INTER-CASTE MARRIAGE GRANTS

2851. SHRI RAGHAV CHADHA

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:-

- (a) the number of beneficiaries who have received financial assistance under the Dr. Ambedkar Scheme for Social Integration through Inter-Caste Marriages during the last three years details thereof;
- (b) quantum of funds allocated and released under the scheme through Direct Benefit Transfer (DBT);
- (c) steps taken by Government to simplify the application and approval process under the scheme; and
- (d) details on the average time taken for disposal of applications under the scheme?

ANSWER

THE MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT

(SHRI RAMDAS ATHAWALE)

(a) to (d) Dr. Ambedkar Scheme for Social Integration through Inter-Caste Marriages and Dr. Ambedkar National Relief to the Scheduled Castes/Scheduled Tribes Victims of Atrocities Scheme, were merged with the Centrally Sponsored Scheme of the Department of Social Justice & Empowerment, namely the Scheme for the Implementation of the Protection of Civil Rights Act, 1955 and the Scheduled Castes and the Scheduled Tribes (Prevention of Atrocities) Act, 1989, with effect from 31.03.2023 to avoid duplication in the implementation of schemes.

Under the Centrally Sponsored Scheme for the Implementation of the Protection of Civil Rights Act, 1955 and the Scheduled Castes and the Scheduled Tribes (Prevention of Atrocities) Act, 1989, Central assistance is provided to State Governments/UTs. The scheme is implemented by the respective State Governments/UT Administrations, and the responsibility for its effective implementation rests with them.

Further, the Dr. Ambedkar Foundation continued to process and provide financial assistance in pending cases pertaining to the Dr. Ambedkar Scheme for Social Integration through Inter-Caste Marriages that arose prior to the merger. Accordingly, financial assistance amounting to ₹10.66 crore has been released to 457 beneficiaries. The year-wise details for the last three years are as under:

Year	No. of Beneficiaries
2023-24	68
2024-25	11
2025-26	378
